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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.157/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanko Banerjee, Adv. }
 2. Swapna Choudhury, Adv }
 3. Mohan Ran Gupte, Adv } Respondent
 Admn
 20/11/17

1. CS. SANJAY KUMAR BHUPTA
 (PcS) }
 2. CS. ROHIT KUMAR KESHARI
 (PcS) } PETITIONERS
 ORDER

Rohit Keshari
 20/11/17

Ld. Counsel for the petitioner and the respondents are present.

List on 21/11/2017.

8d
 (Jinan K.R.)
 Member (J)

8d
 (V.P.Singh)
 Member (J)